

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4584  
ANSWERED ON:22.04.2002  
AIRPORT DEVELOPMENT FEE FROM PASSENGERS  
IQBAL AHMED SARADGI;SHASHI KUMAR

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Airport Authority of India has been able to mobilise about Rs.15 crore annually by collecting airport development fee of Rs.200 from each passenger using the international airport at Devanahalli, Karnataka;
- (b) if so, the details thereof and percentage of its share between the Centre and State Governments;
- (c) whether the amount collected by the Government of Karnataka would be treated as a grant or loan by the Union Government; and
- (d) if so, the time limit by when the airport development fee would continued to be collected?

**Answer**

THE MINISTER OF CIVIL AVIATION ( SHRI SYED SHAHNAWAZ HUSSAIN )

- (a) :- Airport Development Fee would be applicable to be charged from each departing passenger using the international airport at Devanahalli, when it becomes operational.
- (b), (c) & (d) :- Do not arise.